

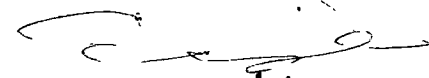
Date of
Order

Orders

10/5/83

Name Mr. S. R. Parashit for Mr. V. D. Nya
Counsel for PetitionerMr. B. K. Sharma, Head Clerk, representing
the Respondents.Case is adjourned to 21/5/83
on the request of Mr. Parashit on behalf of
the Petitioner's Counsel.

4-7-83: None present for Petitioner.
Shri S. A. H. Zaidi Representative
for Respondents.No body is present for
Petitioner. Put up in Court for
Orders today (4-7-83).

4-7-83 None Present for Petitioner
Mr. S. A. H. Zaidi representative for
Respondents.T.A. Called several times
None Present for applicant. The T.A.
is hereby dismissed in default.

G. C. Singhai
A. M.
Copy sent to Pet. Q.R.
No. 567/568
Dtd. 4/5/83Recd.
5/8/83